

Staff in the Ministry of Education

519. Shri Daljit Singh: Will the Minister of **Education** be pleased to refer to the reply given to Unstarred Question No. 2422 on the 19th September 1958 and state:

(a) the percentage of posts of Assistants and clerks in the Ministry of Education reserved for the Scheduled Castes and Scheduled Tribes;

(b) the reason not filling it up so far; and

(c) the time by which it will be filled up?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix II, annexure No. 49].

"Scheduled Castes and Scheduled Tribes"

520. Shri Daljit Singh: Will the Minister of **Finance** be pleased to refer to the reply given to Unstarred Question No. 2423 on the 19th September, 1958 in regard to the number of Assistants and clerks in the Ministry of Finance and state:

(a) the percentage of posts reserved for persons belonging to the Scheduled Castes and Scheduled Tribes by Government;

(b) the reason not filling up the reserved posts so far; and

(c) the time by which they will be filled up?

The Minister of Finance (Shri Morarji Desai): (a) Reservations of posts for Scheduled Castes and Scheduled Tribes are made in accordance with the roster prescribed in the Ministry of Home Affairs Office Memorandum No. 42/21/49-NGS, dated the 28th January, 1952 a copy of which is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 50].

(b) No direct recruitment to the posts of Assistants and Upper Divi-

sion Clerks is made by the Ministry of Finance. The question of making any reservations by this Ministry for Scheduled Castes and Scheduled Tribes in the grades of Assistants and Upper Division Clerks does not, therefore, arise. Only in the case of Lower Division Clerks, direct recruitment was made. A few vacancies reserved for Scheduled Castes and Scheduled Tribes are there but they could not be filled owing to non-availability of suitable candidates, and ban on further recruitment of Lower Division Clerks.

(c) As soon as possible, after the ban on fresh recruitment is removed.

Colonies of Scheduled Castes and Scheduled Tribes in Orissa

521. Shri Kumbhar: Will the Minister of **Home Affairs** be pleased to refer to the reply and statement given to Unstarred Question No. 1847 on the 11th September, 1958 and state the number of families belonging to non-Scheduled Castes and Tribes who have been allotted accommodation in colonies and hutments constructed for Scheduled Castes and Tribes in Orissa?

The Deputy Minister of Home Affairs (Shrimati Alva): The required information is being obtained from the State Government and will be laid on the Table of the House as soon as received.

Coal in Bombay

522. Shri Assar: Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether it is a fact that there is a possibility of heavy coal deposits surrounding Kerali village of Umbarga Tehsil, Usmanabad District, Bombay State;

(b) if so, whether Government have sent any drilling party to investigate the coal mines; and

(c) if so, result thereof?